(b) It is reported that in a number of developed countries the industrial wastes are generally treated before these are discharged.]

Written Answers

#### Son. EROSIONS

- \*338. SHkl SURAJ PRASAD: Will the Minister of IRRIGATION AND POWER be pleased to stale
- (a) what steps are being taken by the Central Government to check Soil erosion due to floods in Bihar and Uttar Pradesh and
- (b) what amount Government have fixed for this purpose in the Fourth Five Year Plan?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) (b) A statement is laid on the Table of the House.

## STATEMENT

- (a) Measures to check erosion due to floods foim part of Flood Control Schemes which are to be undertaken by the Slate Governments. Individual cases of erosion due to floods in Bihar and Uttar Pradesh are studied by technical experts aid various protective measures such as construction of permeable and impermeable spurs and revetments or strengthening of embankments are undertaken depending upon their effectiveness. The Central Government provides the necessary technical assistance and facilities for model tests as required.
- (b) A tentative provision of Rs. 8 crore each has been decided for their Fourth Five Year Plans for Bihar and Uttar Pradesh for flood control and drainage works which include provision for anti-erosion works.

# STUDY TEAM ON TOWN PLANNING

- \*339. SHRI BABUBHAI M. CHINAI Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state
- (a) whether a study team on Town I Planning was constituted some time back;
  - (b) whether it has submitted its report; and
- (c) if so, what are the salient features of the report? J

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) No, Sir.

to Questions

(b) and (c) Do not arise.

## UNIFORM MUNICIPAL LAW

- \*3<sub>4</sub>0. SARDARHARCHARAN SINGH DUGAL: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether there is any proposal under Government's consideration for the formulation of a uniform municipal law throughout the country;
- (b) if so, what are the main features of the proposed measure and the time by when a final decision is likely to be taken on it; and
- (c) whether the State Governments have been consulted in the matter and if so, what are their views ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) to (c) The Madras Corporation has recently made a suggestion for enacting a uniform legislation for all municipal Corporation in a Civic Address presented to Presit! Local Government is a State subject and the Government of India has no proposal to enact such a law.

# लहाल में क्षय रोग के केस

- \*341. ജി गनेशी लाल क्या स्वास्थ्य तथा परिवार नियोजन और निर्भाण. आवास और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि काश्मीर के लहाख जिले में क्षय के रोगियों का अनपात देश के अन्य भागों की अपेक्षा अधिक है; और
- (ख) यदि हां, तो सरकार द्वारा वह<sup>1</sup> इस बीमारो को रोकने के लिये क्या विशेष कदम उठाये गये हैं ?